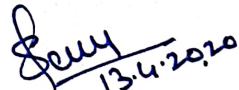


ORDER

Re : Situation arising due to outbreak of the novel coronavirus (COVID-19)

Keeping in view the prevailing situation arising due to outbreak of the novel coronavirus (COVID-19), Hon'ble the Administrative Committee after considering the prevailing lockdown situation, in continuation of earlier order passed by this Court bearing No. 1/Spl./RG/Misc. dated 30.03.2020, has resolved as under:-

***“ During the period w.e.f. 15.04.2020 to 01.05..2020, all officers/officials of the High Court shall work from Home and will make themselves available as and when their services are so required by their Branch Incharge. They will not leave the station and will report for duty without any lapse immediately on call.”***

  
(Sanjiv Berry)  
Registrar General  
13.04.2020